

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.01 of 2021

IN THE MATTER OF:

Gangadhar Udayan Dravid

...Appellant

Versus

Saurav Keshan

...Respondent

For Appellant: Shri Shantanu Chaturvedi, Advocate

For Respondent: Shri Karanveer Jindal, Advocate (R-1)
Shri Pankaj, Advocate (R-2)

ORDER
(Virtual Mode)

22.01.2021 Respondent has not filed written submissions. One more opportunity is given. Written submissions not more than three pages may be filed within a week. Copies of Judgements on which Respondent wants to rely may also be filed.

List the Appeal 'for admission (after Notice) hearing' on 15th February, 2021.

Interim Orders passed on 4th January, 2021 to continue till next date.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md